

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Statewise figures of Central Assistance (loans/grants) for Minor Irrigation Programme, during the last 5 years' (1966-67 to 1968-69), are given in the 'Annexure'. The Statewise figures of loan assistance provided for by the Land Development Banks and Central Cooperative Banks for Minor Irrigation Schemes, during the years 1966-67 and 1967-68 are also given in the "Annexure". The Statewise figures of investment by these sources for the year 1968-69 are not available.

(b) The Statewise additional area benefited by various Minor Irrigation Schemes, during the years 1966-67 to 1968-69, are given in the statement laid on the Table of the House. [*Placed in library. See No. LT-2719/70.*]

**Average Consumption of Fertiliser  
Per Hectare**

1664. SHRI JYOTIRMOY BASU :  
SHRI MOHAMMAD ISMAIL :  
SHRI BHAGAWAN DAS :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the average consumption of fertiliser per hectare of land year-wise from 1966-67 to 1968-69 ;

(b) the average consumption of fertiliser per hectare of land in each State, year-wise, from 1966-67 to 1968-69 ;

(c) what steps, if any, have been and are being taken to make available to the peasants, fertilisers of good quality at cheaper rates ; and

(d) the percentage share of fertiliser in the increase of agricultural production in general and foodgrains production in particular during 1966-67, 1968-69 and 1969-70 ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE,

COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The figures of average consumption of fertilisers per hectare of land on All-India and State-wise basis in Kgs and nutrients for the years 1966-67, 1967-68 and 1968-69 are given in the statement laid on the Table of the House. [*Placed in Library. See No. LT-2720/70.*]

(c) Fertilisers are made available to the farmers from two sources : (1) from imports made by the Central Fertiliser Pool and (2) from domestic production.

Maximum possible economy is observed in the import of fertilisers and the savings effected are passed on to them. In the last one year, the price of certain kinds of imported ammonium sulphate (which is the poor farmer's fertiliser) was reduced by Rs. 60/- per tonne. The Central Fertiliser Pool distributes the fertiliser at uniform prices at all rail-head destinations throughout India so that the farmers in backward areas such as Andaman and Nicobar or in an accessible areas like Jammu & Kashmir get fertilisers at the same rates. The maximum retail prices of four important fertilisers have been regulated under law ; and their sale at higher prices has been made a criminal offence. The manufacturers in the public sector have followed the price system of the Central Fertiliser Pool in making fertilisers available at reasonable prices to the farmers.

To ensure supply of pure fertilisers to farmers, adequate provisions exist in the Fertilisers (Control) Order, 1957 to empower the State Governments to take samples of fertilisers for analysis and to prosecute dealers who sell sub-standard fertilisers. Seminars are held to train the personnel of the State Governments and manufacturers in administering quality control measures.

(d) It is not possible to make precise calculations of percentage shares of fertilisers in the increase of agricultural production in general and foodgrains production in particular. The increased output comes

out of a package of improved practices and inputs and the productivity of any of them may be heightened by the presence of complementary inputs and may be reduced by the lack of complementary inputs. Agronomic trials show that, on an average, one tonne of 'Nitrogen' nutrient yields 10 tonnes of food, 1 tonne of P205 six tonnes and 1 tonne of K2O four tonnes of food crops.

#### Application Fee for Telephone Connection

1665. SHRI SATYA NARAIN SINGH :  
SHRI P. GOPALAN :  
SHRI MOHAMAD ISMAIL :  
SHRI P. RAMAMURTI :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the total number of applications for telephone still pending in various Centres upto the 31st December, 1969; and

(b) the total amount the Department has received so far after introduction of the fee Rs. 10/- for application form for telephone?

THE MINISTER OF STATE IN MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) 4,33,123.

(b) Rs. 13,38,180 upto 15-2-1970.

#### Foreign Training for A Lady Production Assistant as A Compere

1666. SHRI NAMBIAR :  
SHRI C. K. CHAKRAPANI :  
SHRI A. K. GOPALAN :  
SHRI P. GOPALAN :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the difference between the functions of a Production Assistant and Compere in the Television Centre;

(b) whether it is a fact that a Lady Production Assistant is being sent abroad for training as a Compere; and

(c) if so, the basis thereof and the reasons of a Compere not being considered for that purpose?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) A Production Assistant assists the Producer in the production of programmes while a Compere is a person who presents programme on the screen.

(b) No, Sir.

(c) Does not arise.

#### Scheme for giving Telephones on Partnership Basis

1667. SHRI C. K. CHAKRAPANI :  
SARI A. K. GOPALAN :  
SHRI E. K. NAYANAR :  
SHRI MOHAMAD ISMAIL :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the telephone department has introduced a scheme of giving telephones on partnership basis;

(b) if so, whether it has been implemented so far;

(c) if not, the reasons thereof; and

(d) the steps Government propose to take for proper implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) A scheme known as the 'Shared Service Scheme', was introduced with effect from 1-1-69. The Scheme was to be operative only in the areas short of cable pairs and where exchange capacity was otherwise available for opening of new connections.

(b) Yes, depending upon the availability of equipment.